

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2113
TO BE ANSWERED ON 6TH MAY, 2016**

JAN SWASTHYA RAKSHAK SCHEME

2113. SHRI SATYAPAL SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details and salient features of Jan Swasthya Rakshak Scheme introduced in the year 1977;
- (b) the amount fixed for these workers as honorarium;
- (c) whether the Government has discontinued the payment of said honorarium since 2002 and entrusted the responsibility of implementing this scheme to the States, if so, the details thereof and reasons therefor;
- (d) the steps taken by the Government so far to deal with the unemployment arising out of the said situation; and
- (e) whether the Government proposes to reintroduce the said scheme under different nomenclature, if so, the details thereof and action taken by the Government thereon and if not, the reasons therefor?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b): The erstwhile Community Health Worker Scheme which was a 100 % centrally sponsored scheme was brought under National Family Programme with 100% Central assistance and renamed as Village Health Guide Scheme in 1981 with the objective of providing Primary Health Care at doorstep of people. Under the said scheme, the honorarium @ Rs. 50 per month was to be given.

(c) & (d): The Scheme was discontinued by the Government of India with effect from 1st April, 2002. The decision was taken based on the recommendations of the Expert Committee chaired by Shri P.K. Umashankar (Ex-Director, Indian Institute of Public Administration) and discussion with the State Health Secretaries.

Public Health being a State subject, the State Governments were informed at the time of discontinuation of the Scheme that they were free to continue with the existing/improved/amended Village Health Guide Scheme in accordance with their requirements from their own funds after March, 2002.

(e): There is no proposal to reintroduce the said scheme. As stated in reply to para (c) & (d) above, the scheme was discontinued on the recommendations of an Expert Committee.

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